



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,20th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

47	WA/338/2022 BY SLIP	HABIBAR RAHMAN Versus STATE OF ASSAM AND 5 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	SC, FOREST
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LEAVE NOTE OF ADVOCATES FOR 20/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
6)	MR B D DAS	12-12-2022	To	06-01-2023
7)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
8)	MR. B NATH	16-12-2022	To	06-01-2023
9)	MR. N BARMAN	14-12-2022	To	22-12-2022
10)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
11)	MR D K DAS	19-12-2022	To	22-12-2022
12)	MR. S ZAMAN	17-12-2022	To	22-12-2022
13)	MR. M ALAM	17-12-2022	To	22-12-2022
14)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
15)	MR. S P DEKA	19-12-2022	To	22-12-2022
16)	MR. M ISLAM	20-12-2022	To	09-01-2023
17)	MR. A M BORA	20-12-2022	To	22-12-2022
18)	MR. S MITRA	21-12-2022	To	22-12-2022
19)	MR. O LASKAR	21-12-2022	To	22-12-2022
20)	MR. B BARMAN	02-01-2023	To	06-01-2023
21)	MR. S K TALUKDAR	20-12-2022	To	22-12-2022



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II

**THIS BENCH WILL TAKE UP ADDITIONAL
HEARING CAUSELIST DATED 07-11-2022
TO 22-12-2022(RELATING TO DIVISION
BENCH-II) AND SPECIAL CAUSE LIST
DATED 21-11-2022 TO 02-12-2022(RELATING
TO DIVISION BENCH-II),ALONG WITH THE
FOLLOWING MATTERS**

**MATTERS RELATING TO CRIMINAL APPEAL WILL
BE TAKEN FIRST BEFORE ADJUCATING THE WP(C)
RELATING TO FOREIGNER MATTER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
23	WP(C)/8236/2022 B/O	SAMARBHAN BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR. U C RABHA MR. S M SARMA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

LEAVE NOTE OF ADVOCATES FOR 20/12/2022

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2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
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15)	MR. S P DEKA	19-12-2022	To	22-12-2022

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19)	MR. O LASKAR	21-12-2022	To	22-12-2022
20)	MR. B BARMAN	02-01-2023	To	06-01-2023
21)	MR. S K TALUKDAR	20-12-2022	To	22-12-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-II), ALONGWITH THE FOLLOWING MATTERS

THIS BENCH WILL RISE AT 3:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
56	Cont.Cas(C)/742/2022 FIXED	DR. REKIBUDDIN AHMED Versus PROF. PRATAP JYOTI HANDIQUE AND ANR	MR. D DAS SR. ADV MS. S MAHANTA MR. M MAHANTA MS SIBANI BORA	
	WITH 57 WP(C)/9075/2019	REKIBUDDIN AHMED Versus THE STATE OF ASSAM AND 8 ORS.	MR. D DAS SR. ADV MR. M MAHANTA MR. P K MUNIR	SC, HIGHER EDU GA, ASSAM SC, G U SC, U G C
	WITH I.A.(Civil)/3610/2022 in WP(C)/9075/2019	GAUHATI UNIVERSITY AND 4 ORS. Versus REKIBUDDIN AHMED AND 4 ORS.		SC, HIGHER EDU MR. D DAS SR. ADV GA, ASSAM MR. M MAHANTA MR. P K MUNIR SC, U G C SC, G U
	WITH 58 WP(C)/8006/2022	DR. REKIBUDDIN AHMED Versus THE STATE OF ASSAM AND 7 ORS	MR. D DAS SR. ADV MS. S MAHANTA MR. M MAHANTA MS SIBANI BORA	SC, HIGHER EDU GA, ASSAM SC, G U SC, U G C
ORDER (IMPLEADMENT OF PARTY)				
59	I.A.(Civil)/3486/2022 BY SLIP in WP(C)/5258/2022	MITALI SONOWAL, Versus BORNALI SAIKIA KAKOTI @ BORNALI SAIKIA AND 3 ORS.	MR D BARMAN MR. S K DAS MR R KARIM	SC, SEC. EDU.
	WITH WP(C)/5258/2022	BORNALI SAIKIA KAKOTI @ BORNALI SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS D DAS	SC, SEC. EDU.

ADMISSION

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LEAVE NOTE OF ADVOCATES FOR 20/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE PARTHIVYOTI SAIKIA**

COURT NO: 6

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP ADDITIONAL
HEARING CAUSELIST DATED 07-11-2022
TO 22-12-2022(RELATING TO SPECIAL
DIVISION BENCH),ALONG WITH THE
FOLLOWING MATTERS**

**LEARNED ADVOCATES ARE REQUESTED TO
REMAIN PRESENT WHILE TAKING MATTERS
OF THE ADDITIONAL HEARING CAUSELIST]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
4	CRL.A(J)/2/2019 AT 10:30 AM	NAZRUL ISLAM Versus THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM
WITH				
5	CRL.A(J)/3/2019	AZIZUL ISLAM @ AYZUL Versus THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM
6	CrI.A./464/2019 AT 10:30 AM	SRI DIPAK DAS AND ANR Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
7	CrI.A./89/2021 AT 10:30 AM	KARIMUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE	PP, ASSAM
WITH				
	I.A.(CrI.)/189/2021 in CrI.A./89/2021	KARIMUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE	PP, ASSAM
ORDERS				
8	I.A.(CrI.)/817/2022 WITH LCR 6 FILES, P.B.-3, B/O in CrI.A./38/2020	MD. AMIR HASAN @ AMIR HASEM Versus THE STATE OF ASSAM AND ANR.	MR. S NEOG MS. S G BARUAH	MR. U CHOUDHURY PP, ASSAM

WITH
CrI.A./38/2020

MD. AMIR HASAN @ AMIR HASEM AND 4
ORS.

Versus

THE STATE OF ASSAM AND ANR

MR. S H RAHMAN
MR. M A SHEIKH
MR. P K DAS
MR. S NEOG
MS. S G BARUAH
MR. D BORA
MS F INTAZ
MR. B BORGHAIN
MR B SAIKIA

MR. B M CHOUDHURY (R2)
MR. U CHOUDHURY (R2)
MR A CHAKRABORTY (R2)
PP, ASSAM

WITH
I.A.(CrI.)/93/2021
in CrI.A./38/2020

AMIR HASAN @ AMIR HASEM AND 4 ORS.

Versus

THE STATE OF ASSAM AND ANR.

MR. P K DAS
MR. D BORA

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
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BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH AND WILL RISE
AT 3:00 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
25	WP(C)/8238/2022 B/O	JAMALUDDIN AHMED AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B K SEN MR F HAQUE MR A HUSSAIN	GA, ASSAM
26	WP(C)/8239/2022 B/O	KRISHNA BORAH Versus THE STATE OF ASSAM AND 6 ORS	MR. R SHARMA MS P PHUKAN	GA, ASSAM
27	WP(C)/8241/2022 B/O	NAREN NATH Versus THE STATE OF ASSAM AND 4 ORS	MR. B J MUKHERJEE MR. S BISWAS MS R SAHA MR. H BURAGOHAINE MS D DEVI	GA, ASSAM SC, REVENUE
28	WP(C)/8246/2022 B/O	KRISHNA BORAH Versus THE STATE OF ASSAM AND 6 ORS	MR. R SHARMA MS P PHUKAN	GA, ASSAM
ORDER (STAY VACATING)				
29	I.A.(Civil)/3790/2022 B/O in WP(C)/1822/2013	THE COMMISSIONER, GUWAHATI MUNICIPAL CORPORATION Versus K. NAIDU and 29 ORS.	MR. S BORA	MR. S P ROY MR. R P N SINGH

LEAVE NOTE OF ADVOCATES FOR 20/12/2022

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2)	MR S SARMA	28-11-2022	To	09-01-2023
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-54), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
32	WP(C)/7670/2022 BY SLIP	SUNITA DUTTA Versus THE STATE OF ASSAM AND 10 ORS.	MR. S BORA MS J RAJKUMARI	GA, ASSAM SC, REVENUE SC, HEALTH SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 20/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
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19)	MR. O LASKAR	21-12-2022	To	22-12-2022
20)	MR. B BARMAN	02-01-2023	To	06-01-2023
21)	MR. S K TALUKDAR	20-12-2022	To	22-12-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-IV

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-IV, FROM
ITEM NOS.1-60), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
12	WP(C)/7950/2022 BY SLIP	THEON PHARMACEUTICAL LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MR H K SARMA MS T J SAHEWALLA	SC, HEALTH
<u>ORDERS</u>				
13	I.A.(Civil)/3102/2022 PART-HEARD FIXED in El.Pet./5/2021 WITH El.Pet./5/2021	KARIM UDDIN BARBHUIYA Versus ANAMUL HAQUE ANAMUL HAQUE Versus KARIM UDDIN BARBHUIYA	MR. K P PATHAK MR. R BORA Mr. A Baruah MR D K MISHRA MR. M NATH MR. B PRASAD MR. A BHATTACHARJEE MR. D J KAPIL N ISLAM	MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL MR H I CHOUDHURY MR. K P PATHAK MR. R BORA Mr. A Baruah
	WITH I.A.(Civil)/241/2022 in El.Pet./5/2021	KARIM UDDIN BARBHUIYA Versus ANAMUL HAQUE	MR. K P PATHAK Mr. A Baruah	MR. N ISLAM
	WITH I.A.(Civil)/242/2022 in El.Pet./5/2021	KARIM UDDIN BARBHUIYA Versus ANAMUL HAQUE	MR. K P PATHAK Mr. A Baruah	

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LEAVE NOTE OF ADVOCATES FOR 20/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
6)	MR B D DAS	12-12-2022	To	06-01-2023
7)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
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21)	MR. S K TALUKDAR	20-12-2022	To	22-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,20th December 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGMENT

43	WP(C)/5635/2017 AT 10:30 AM	JABUL AHMED Versus ASSAM POWER DISTRIBUTION CO. LTDAPDCL and 6 ORS.	MR.S DAS MR.M DUTTA MR.P HAZARIKA	MR.N J DUTTA SC, APDCL
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LEAVE NOTE OF ADVOCATES FOR 20/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
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19)	MR. O LASKAR	21-12-2022	To	22-12-2022
20)	MR. B BARMAN	02-01-2023	To	06-01-2023
21)	MR. S K TALUKDAR	20-12-2022	To	22-12-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CEL.PET.)), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
68	Bail Appln./3580/2022 B/O	DEBO KRISHNA DUTTA @ DEBO KRISHNA NATH DUTTA Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. N SARKAR MR P K BASU MR N M DEKA	PP, ASSAM
69	Bail Appln./3583/2022 B/O	NUR ISLAM Versus THE STATE OF ASSAM	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM
BAIL HEARING (BA)				
70	Bail Appln./3525/2022 FIXED	ZAKIR HUSSAIN AND 3 ORS Versus THE STATE OF ASSAM	MR. N J DUTTA MR M AHMED MR Z RAHMAN	PP, ASSAM
STAY MATTERS				
71	CrI.Pet./1163/2022 WITH LCR, FIXED.	MUSTAFA KAMAL @ MUSTAFA ALI Versus THE STATE OF ASSAM AND ANR	MR Z HUSSAIN MS B B AHMED MR R ISLAM	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 20/12/2022

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2)	MR S SARMA	28-11-2022	To	09-01-2023
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20)	MR. B BARMAN	02-01-2023	To	06-01-2023
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.APP.),
FROM ITEM NOS.1-35), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>				
52	Bail Appln./3289/2022 (AT 10:30 AM)	NURUL ISLAM Versus THE STATE OF ASSAM	MS S SHARMA MS S DAS	PP, ASSAM
<u>MOTION (BA)</u>				
53	Bail Appln./3578/2022 B/O	AMINUL HAQUE AND 3 ORS Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. K D SARMA M M ZAMAN MR A BASUMATARY	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
54	Bail Appln./3338/2022 WITH LCR AND CASE DIARY, FIXED	UDIP DUTTA Versus THE STATE OF ASSAM	MS D BORGHAIN MR. P GOHAIN MR. S BORAH	PP, ASSAM
55	Bail Appln./3436/2022 FIXED	ELIAS ALI Versus THE STATE OF ASSAM	MR R SARKAR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
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13)	MR. M ALAM	17-12-2022	To	22-12-2022
14)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
15)	MR. S P DEKA	19-12-2022	To	22-12-2022
16)	MR. M ISLAM	20-12-2022	To	09-01-2023
17)	MR. A M BORA	20-12-2022	To	22-12-2022
18)	MR. S MITRA	21-12-2022	To	22-12-2022
19)	MR. O LASKAR	21-12-2022	To	22-12-2022
20)	MR. B BARMAN	02-01-2023	To	06-01-2023
21)	MR. S K TALUKDAR	20-12-2022	To	22-12-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.55-105), ALONG WITH THE FOLLOWING MATTERS

IT IS FOR INFORMATION TO ALL LEARNED ADVOCATES THAT ON TUESDAYS AND THURSDAYS, OLD PENDING MATTERS WOULD BE TAKEN UP FIRST IRRESPECTIVE OF THE STAGES OF LISTING i.e. MOTION/ADMISSION/ORDERS/ HEARING ETC.EXCEPT THE PART-HEARD MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
29	WP(C)/2675/2020 PART-HEARD, FIXED, AT 2:00 PM	LEKHA PRIYA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. B BARUAH MR. C BARUAH	GA, ASSAM
WITH				
30	WP(C)/3533/2020	LEKHA PRIYA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR C BARUAH MR. B BARUAH	GA, ASSAM
31	WP(C)/201/2020 FIXED, PERSONAL APPEARANCE	ABDUL HASIM LASKAR Versus THE STATE OF ASSAM AND 6 ORS.	MR. A M S MAZUMDER MR. A A R KARIM	SC, PNRD GA, ASSAM MR. M NATH, SC, PNRD

LEAVE NOTE OF ADVOCATES FOR 20/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
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19)	MR. O LASKAR	21-12-2022	To	22-12-2022
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21)	MR. S K TALUKDAR	20-12-2022	To	22-12-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.36-70),AND CIVIL BENCH (MAC.APP), FROM ITEM NOS. 23-45),ALONG WITH THE FOLLOWING MATTERS

ITEM NO. 24 IN THE DAILY CAUSE LIST HAS BEEN WRONGLY LISTED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
33	Crl.Pet./1308/2022 B/O	BIDYADHAR BORAH Versus BINOD AGARWAL AND ANR.	MR. B D KONWAR SR. ADV. MR. R KALITA MR P DOLEY	
34	Crl.Pet./1314/2022 B/O	BIDYADHAR BORAH Versus BINOD AGARWAL	MR. B D KONWAR SR. ADV. MR. R KALITA MR J SINGH MR P DOLEY	
35	Crl.Pet./1315/2022 B/O	BIDYADHAR BORAH Versus GHANSHYAM AGARWAL	MR. B D KONWAR SR. ADV. MR. R KALITA MR J SINGH MR P DOLEY	
36	Crl.Pet./1316/2022 B/O	BIDYADHAR BORAH Versus BINOD AGARWAL AND ANR.	MR. B D KONWAR SR. ADV. MR. R KALITA MR J SINGH	

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 24

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.REV.P.),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
53	Crl.Pet./1310/2022 B/O	PUSHPENDU DAS Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM

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21)	MR. S K TALUKDAR	20-12-2022	To	22-12-2022